

Sixteenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2017 (Amendment of article 123, etc.)

SHRI RABINDRA KUMAR JENA (BALASORE): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI RABINDRA KUMAR JENA: Sir, I introduce [**the Bill.](#)